

ITEM NO.2

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No.1045/2024 In D No.26451/2022

ANINDITA

Petitioner(s)

VERSUS

SUDHANSHU SARANGI & ORS.

Respondent(s)

IA No. 29048/2025 - APPLICATION FILED INVOKING INHERENT &
DISPENSING POWER

IA No. 215677/2024 - APPLICATION FILED INVOKING INHERENT &
DISPENSING POWER

IA No. 106682/2025 - MODIFICATION OF COURT ORDER

IA No. 30974/2025 - MODIFICATION OF COURT ORDER

IA No. 81786/2024 - RECALLING THE COURTS ORDER

Date : 20-05-2025 This MA was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Petitioner-in-person

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

List on 23.07.2025.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR